

**IN THE HIGH COURT OF BOMBAY AT GOA****STM NO.1120 OF 2020****Dadi Gangaram Naik****..... Petitioners****V e r s u s****The Returning Officer,  
Office of the Registrar of Co-operative  
Societies,  
Govt. of Goa & others.****..... Respondents**

Mr. Dinesh E. Naik, Advocate for the Petitioner.

Mr. Deep Shirodkar, Addl. Government Advocate for the Respondent nos.1 and 2.

Mr. Mandar Naik, Advocate for the Respondent no.3.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 30th JULY, 2020.****ORDER:**

The learned Additional Government Advocate appears for respondent nos.1 and 2. Mr. M. Naik, the learned counsel, appears for the third respondent.

2. Notice to the fourth respondent is returned unserved.
3. The petitioner's counsel seeks time to take steps.
4. Post the mater soon after service of the fourth respondent.

**DAMA SESHADRI NAIDU, J.****AP/-**

